

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-199 of 2014 in
Appeal No.108 of 2014**

**&
Appeal No. 18 of 2013**

Dated : 9th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**IA-199 of 2014 in
Appeal No.108 of 2014**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv
Mr. Anuj Berry
Mr. Abihimanu Ghosh for R2
Appeal No. 18 of 2013**

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. Dhananjay
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt, Sr. Adv.
Mr. Anuj Berry
Mr. Abhimanu Ghosh for R-2**

ORDER

Post these matters for further hearing on **22.05.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**